

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 108  
CP(IB) 469 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Creative Engineers & Services Pvt Ltd  
V/s  
B & C Energy Infra Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Learned Counsel, Mr. Pratik Thakkar  
For the Corporate Debtor : Learned Counsel, Mr. Bhash Mankad

**ORDER**

Pleadings are completed.

Matter stands adjourned for hearing on 14.09.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)